

FRIDAY, MARCH 22, 2024

FINANCIAL EXPRESS

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016). For The Attention Of The Stakeholders of **Dania Metaliks Private Limited**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Dania Metaliks Private Limited
2.	Date of incorporation of corporate debtor	14/10/2009
3.	Authority under which corporate debtor is incorporated/registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100WB2009PTC138888
5.	Address of the registered office and principal office (if any) of corporate debtor	5/53 JAGATIPOTA, KRISHAN MARKET ROAD P.O - DHALUA, Kolkata, KOLKATA, West Bengal, India, 700152
6.	Date of closure of Insolvency Resolution Process	18-03-2024
7.	Liquidation commencement date of corporate debtor	19-03-2024
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjai Kumar Gupta Reg No: IBBI/IPA-001/IP-P00592/2017-2018/11045
9.	Address and e-mail of the liquidator, as registered with the Board	5A AKMA, 27A Bagmari Road, Kolkata 700054 casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	5A AKMA, 27A Bagmari Road, Kolkata 700054 dania.cirp@gmail.com
11.	Last date for submission of claims	18-04-2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Dania Metaliks Private Limited** on **19-03-2024**.

The stakeholders of **Dania Metaliks Private Limited** are hereby called upon to submit their claims with proof on or before 18-04-2024, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Sanjai Kumar Gupta, Liquidator
Dania Metaliks Private Limited in Liquidation

IBBI/IPA-001/IP-P00592/2017-2018/11045

AFA Validity 19-11-2024

Date : 22-03-2024

Kolkata